

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


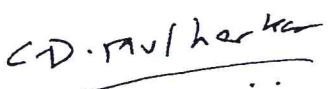
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/2016
NAME OF THE PETITIONER(S) : S.Ganesh and Another
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

2.	C. PRASANNA VENKATISH	Counsel for Petitioners	
	C-D. MULHERKAR	Counsel for R-1	

ORDER

Counsel representing both the parties are present. Put up the matter alongwith
TCP 4/2016 on 27.09.2017 at 10.30 A.M.

-sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)